

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/256 /2006 - EX[DB]

Date 29/09/2009

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
ELECTRON ENERGY EQUIPMENTS (P)LTD.
D-84,PHASE-II EXTENTION, NOIDA.
ELECTRON ENERGY EQUIPMENTS (P)LTD.

Appellant

Vs

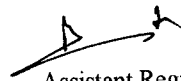
Respondent

C.C.E. NOIDA

2009 EX[DB] dated 17-9-09

I am directed to transmit herewith a certified copy of Final order No. 715/

passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent

C.C.E. NOIDA

C-56/42, SECTOR-62, NOIDA-201307

2. Adv. / Consult

MR.BRAHMADUTTA CHAMBERS OF LAW

111-112, G.C. COMPLEXS, NAYA BANS, SECTOR-15, OPPOSITE NIRULA'S HOTEL, NOIDA.

3 C.D.R

~~4 J.C.D.R.~~

5 Bar association, CESTAT, New Delhi

6 Director Publications, Customs, Excise. I.P. Estate, New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Commercial Laws of India Pvt Ltd. Post Bag No. 1033, No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 M/s Manupatra Information Solutions Pvt Ltd. Excise & Customs Cases B-37, Sector - 1, Noida - 201301, Gautam Budh Nagar, (UP)

11 M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

12 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

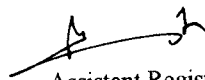
13 Taxmann Allied Service Pvt Ltd., 21/35, West Puniabi Bagh, New Delhi - 110026

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15

15 LAWCRUX Advisors Pvt Ltd, LAW House, 1-8, Sector - 10, Faridabad 121003 (Harvana)

16 Office Copy

17 Guard file


Assistant Registrar
(Excise Appeal Branch)

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

COURT NO. II

Excise Appeal No. 256 of 2006-Ex.

(Arising out of Order-in-Appeal No. 61-CE/APPL/NOIDA/05 dated 29.4.2005 passed by the Commissioner of Central Excise (Appeals), Noida)

M/s Electron Energy Equipments P. Ltd.

Appellant

Vs.

CCE, Noida

Respondent

Appearance:

Appeared for Appellant : None

Appeared for Respondent: Shri Sansar Chand, DR

Date of Hearing: 16.9.2009

CORAM: HON'BLE MR. D.N. PANDA, JUDICIAL MEMBER
HON'BLE MR. RAKESH KUMAR, TECHNICAL MEMBER

FINAL Order No. 715/09-EX dated.....

Per D.N. Panda :

None present when the matter was called. The notice has gone in this case. There is no adjournment Application even today. The matter ^{was} earlier called on 6.8.09 but that could not reach for

which the notice had gone. In absence of the Appellant, it appears that the Appellant is not interested to pursue its Appeal remedy for which the Appeal is dismissed for non-prosecution *being a long pending appeal.*

(Dictated & pronounced in open Court)

(D.N. PANDA)
JUDICIAL MEMBER

(RAKESH KUMAR)
TECHNICAL MEMBER

RM